GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION NO. 1704 TO BE ANSWERED ON 15.12.2025

IMPLEMENTATION STATUS OF VARIOUS FUND SUPPORT SCHEMES

1704: SHRI RYAGA KRISHNAJAH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the latest status of implementation of the various fund support Schemes across States and Union Territories, including the number of States/UTs;
- (b) the total number of Micro Small and Medium Enterprises (MSMEs) benefitted under the Schemes to date, State/UT-wise;
- (c) the quantum of World Bank assistance reimbursed so far to Government under the result-based funding mechanism;
- (d) whether Government has undertaken any assessment of the impact of Schemes on improving MSME processes, market access, greening initiatives and support for women-owned enterprises; and
- (e) if so, the key findings thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

- (a) & (b): The Government of India supplements the efforts of the States/UTs through various schemes, programmes and policy initiatives for promotion, development of MSMEs in the country. The Ministry of MSME implements Prime Minister's Employment Generation Programme, PM Vishwakarma scheme, Credit Guarantee Scheme for Micro and Small Enterprises, Raising and Accelerating MSME Performance (RAMP), Procurement and Marketing Support (PMS) scheme and Self-Reliant India Fund (SRI Fund). Status of implementation of these schemes across States and Union Territories implemented by the Ministry is as under:
 - (i) Prime Minister's Employment Generation Programme (PMEGP) is a credit linked subsidy programme aimed at generating self-employment opportunities through establishment of microenterprises in the non-farm sector by helping traditional artisans and rural/urban unemployed youths through Margin Money subsidy. State/UT wise details are at Annexure I.
 - (ii) PM Vishwakarma Scheme provides end-to-end holistic support to artisans and craftspeople of 18 traditional trades who work with their hands and tools. It includes Skill Upgradation, Toolkit Incentive, Credit Support. State/UT wise details of beneficiaries assisted and loan applications sanctioned is at Annexure -II.

- (iii) Under Credit Guarantee Scheme (CGS) for Micro and Small Enterprises (MSEs), credit guarantee for loans extended to MSEs without collateral security and third-party guarantee through Credit Guarantee Fund Trust for MSEs (CGTMSE). State/UT wise details of guarantees approved is at Annexure-III.
- (iv) Self-Reliant India Fund has been set up to infuse Rs. 50,000 crore as equity funding in Micro, Small and Medium Enterprises with a provision of Rs. 10,000 crore from the Government of India and Rs. 40,000 crore through Private Equity/Venture Capital Funds. State/UT wise details of MSMEs benefitted under SRI Fund are at Annexure-IV.
- (v) The Scheme of Raising and Accelerating MSME Performance aims at strengthening Institutions and governance at the Centre and State-level, improving Centre-State linkages and partnerships, improving access to market and credit, addressing issues of delayed payments and greening of MSMEs and promoting guarantees to women entrepreneurs. Under the scheme, Strategic Investment Plans are made which include plan for identification of key constraints and gaps, set milestones and project the required budgets for interventions in priority sectors. Based on the Strategic Investment Plans (SIPs) submitted by 36 States / UTs, Ministry has approved projects worth Rs. 3031.77 Cr for gap funding. State/UT wise MSMEs benefitted is at Annexure-V.
- (vi) Procurement and Marketing Support (PMS) scheme extends benefits for creating market access initiatives to Micro & Small Enterprises in strengthening their market presence, enhancing product visibility, and improving access to domestic markets.

The number of MSEs benefitted across the country in various components of PMS Scheme are as follows:

Financial Year	No. of Domestic Trade Fairs/ Exhibitions/ Expos	No. of MSMEs benefitted
2022-23	264	22,998
2023-24	256	30,000
2024-25	255	30,500

- (c): Total of USD 257.23 Mn (Rs 2156.6 Cr) has been claimed from the World Bank against the achievement of Disbursement Linked Indicators (DLIs) under the RAMP programme.
- (d) & (e): The government assess the performance of the MSME schemes/programmes from time to time and improves their guidelines accordingly.

State/UT wise details of Margin Money disbursed under PMEGP scheme up to 31.03.2025:

S.N.	State/UT	No. of Projects	Margin Money
1	JAMMU KASHMIR	99268	199426.32
2	LADAKH	924	3951.15
3	Himachal Pradesh	16554	38723.58
4	Punjab	20700	66409.42
5	CHANDIĞARH-UT	516	832.05
6	Haryana	21523	62648.59
7	Delhi	1969	3146.35
8	Rajasthan	33079	105567.53
9	Uttarakhand	23102	43957.00
10	Uttar Pradesh	107327	361834.67
11	Chhattisgarh	30405	75596.73
12	Madhya Pradesh	50245	164348.27
13	Sikkim	1298	3288.80
14	Arunachal Pradesh	4262	8966.46
15	Nagaland	11253	28627.33
16	Manipur	12329	27504.29
17	Mizoram	9513	15763.07
18	Tripura	16625	29737.06
19	Meghalaya	7358	14026.72
20	Assam	67394	82680.69
21	Bihar	49730	133892.61
22	West Bengal	57006	110726.51
23	Jharkhand	27769	57023.26
24	Odisha	46657	110500.29
25	ANDAMAN NICOBAR	2662	2565.17
26	Gujarat	35102	233709.68
27	Maharashtra	55491	142226.26
28	Goa	1297	3363.83
29	Andhra Pradesh	36444	130130.94
30	Telangana	19167	70540.17
31	Karnataka	51593	146253.96
32	Lakshadweep	93	110.22
33	Kerala	33333	71078.40
34	TAMIL NADU	65115	165892.26
35	Puducherry	1082	1557.74
1	Grand Total	1018185	2716607.38

State/UT-wise number of Beneficiaries registered, received skill training and Loan Applications sanctioned under PM Vishwakarma Scheme as on 11.12.2025:

	Sanctioned under 1 W Visit		No. of Beneficiaries	NI CY
S.	State /LIT	No. of Successful	who have	No. of Loan
No	State/UT	Registrations	completed Basic	Applications sanctioned
		Registrations	Skill Training	Sanctioned
1	ANDAMAN AND			
	NICOBAR ISLANDS	1,057	594	124
2	ANDHRA PRADESH	2,22,947	1,70,049	43,014
3	ARUNACHAL PRADESH	7,196	1,440	230
4	ASSAM	1,18,861	92,847	15,251
5	BIHAR	1,62,053	1,07,636	21,394
6	CHANDIGARH	775	273	62
7	CHHATTISGARH	1,16,442	78,983	10,340
8	DELHI	2,619	942	210
9	GOA	18,575	11,631	1,118
10	GUJARAT	2,14,064	1,82,564	45,667
11	HARYANA	41,366	31,049	7,340
12	HIMACHAL PRADESH	19,701	12,637	1,934
13	JAMMU AND KASHMIR	1,54,881	1,31,546	14,082
14	JHARKHAND	43,737	30,757	5,723
15	KARNATAKA	5,72,110	4,72,812	1,24,069
16	KERALA	22,344	12,290	5,183
17	LADAKH	4,189	2,559	579
18	LAKSHADWEEP	697	413	15
19	MADHYA PRADESH	2,78,022	2,16,378	48,599
20	MAHARASHTRA	2,83,298	2,06,605	53,945
21	MANIPUR	18,132	11,017	2,046
22	MEGHALAYA	4,725	635	58
23	MIZORAM	3,397	1,271	92
24	NAGALAND	4,550	1,785	362
25	ODISHA	1,06,312	82,983	16,388
26	PUDUCHERRY	902	256	151
27	PUNJAB	13,040	8,264	1,727
28	RAJASTHAN	2,51,982	2,13,925	55,941
29	SIKKIM	3,407	1,332	264
30	TELANGANA	89,040	63,326	28,089
31	THE DADRA AND NAGAR	,	,	,
31	HAVELI AND DAMAN AND DIU	918	496	146
32	TRIPURA	20,273	15,611	4,354
33	UTTAR PRADESH	1,78,031	1,34,463	13,784
34	UTTARAKHAND	20,357	12,142	1,380
	Grand Total	30,00,000	23,11,511	5,23,661

CGS - Guarantee Approved – Overall Since inception in 2000 till 30.11.2025:

S. No.	States/UTs	No. of guarantees	Amount approved
5. 110.		approved	in Rs. Crore
1	Andaman and Nicobar Islands	6,212	696
2	Andhra Pradesh	9,21,158	35,417
3	Arunachal Pradesh	13,693	1,563
4	Assam	3,14,331	24,318
5	Bihar	7,15,238	47,657
6	Chandigarh	46,465	6,222
7	Chhattisgarh	1,88,126	17,069
8	Delhi	2,57,123	49,000
9	Goa	43,719	4,100
10	Gujarat	6,00,101	99,263
11	Haryana	3,10,932	42,722
12	Himachal Pradesh	1,58,620	12,553
13	Jammu And Kashmir	3,38,335	13,567
14	Jharkhand	3,29,005	30,030
15	Karnataka	9,19,384	88,606
16	Kerala	5,59,258	32,401
17	Ladakh	2,541	339
18	Lakshadweep	624	21
19	Madhya Pradesh	6,33,066	54,774
20	Maharashtra	10,76,980	1,48,314
21	Manipur	18,902	1,109
22	Meghalaya	20,126	1,731
23	Mizoram	11,323	756
24	Nagaland	18,794	1,311
25	Odisha	4,76,109	38,508
26	Puducherry	19,930	1,436
27	Punjab	4,14,409	40,447
28	Rajasthan	5,73,622	52,241
29	Sikkim	8,307	679
30	Tamil Nadu	9,87,608	88,744
31	Telangana	3,60,125	40,759
32	The Dadra and Nagar Haveli & Daman and Diu	6,293	1,471
33	Tripura	41,523	2,325
34	Uttar Pradesh	17,47,395	1,22,498
35	Uttarakhand	1,60,481	12,593
36	West Bengal	7,64,124	69,631
	Total	1,30,63,982	11,84,872

Annexure-IV

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 1704 for reply on 15.12.2025

Details of SRI Fund scheme: since inception till 30.11.2025:

S No.	States/UTs	No. of Investee Companies	Amount of Investment (in Rs. Crore)
1	Andhra Pradesh	3	0.12
2	Assam	1	0.04
3	Bihar	3	45.76
4	Chandigarh	3	4.40
5	Chhattisgarh	1	0.04
6	Delhi	88	196.06
7	Dadra and Nagar Haveli & Daman and Diu	1	0.20
8	Goa	2	0.04
9	Gujarat	27	62.61
10	Haryana	65	193.08
11	Himachal Pradesh	1	0.04
12	Jharkhand	1	0.03
13	Karnataka	181	476.24
14	Kerala	13	66.71
15	Madhya Pradesh	7	7.12
16	Maharashtra	161	487.28
17	Odisha	9	3.29
18	Puducherry	2	0.40
19	Punjab	2	1.51
20	Rajasthan	8	11.03
21	Tamil Nadu	27	66.37
22	Telangana	45	132.50
23	Tripura	1	0.04
24	Uttar Pradesh	21	60.46
25	Uttarakhand	4	3.32
26	West Bengal	5	3.89
	Total	682	1,823

MSMEs benefitted in different State/UT through RAMP Scheme so far:

S. No.	State/UT	MSME Benefitted
1	Andhra Pradesh	42916
2	Arunachal Pradesh	675
3	Assam	123507
4	Bihar	58477
5	Chhattisgarh	4877
6	Goa	1907
7	Haryana	150
8	Himachal Pradesh	220
9	Jammu & Kashmir	7356
10	Jharkhand	7796
11	Karnataka	84
12	Kerala	3586
13	Madhya Pradesh	21133
14	Maharashtra	64752
15	Manipur	7375
16	Meghalaya	22578
17	Mizoram	59553
18	Nagaland	7655
19	Odisha	7479
20	Punjab	33512
21	Rajasthan	751
22	Sikkim	1568
23	Tamil Nadu	2456
24	Telangana	7642
25	Uttar Pradesh	8140
26	Uttarakhand	11000
27	West Bengal	577186
	Total	1084331